

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-211/2013/1477/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abubakkar Siddique,  
District & Sessions Judge,  
Dima Hasao, Haflong.

Dated Guwahati the <sup>16</sup> 29 February, 2024.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJ/DH/I-1/2024/449/Estt, dtd. 23.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **restricted holiday on 26.02.2024, with the official vehicle, at own cost, along with station leave permission, from the evening of 23.02.2024 till the morning of 27.02.2024.** The Civil Judge-cum-Assistant Sessions Judge, Dima Hasao, Haflong, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-211/2013/1478/A, dated** , 29-02-2024

Copy to:

✓ The Project Manager, Gauhati High Court.

*S.P.N*  
**JT. REGISTRAR (VIGILANCE)**

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